

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

89/241-242/ND/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
21.03.2018.**

**NAME OF THE COMPANY: Mr Rahul Gupta V/s. M/s. Cats Eye Collections
Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. R. K. Gupta, Advocate		
	For the Respondent:	None.		

ORDER

Notice to the Respondent vide all modes including through the process of the Bench returnable on 10th April, 2018. Affidavit of service be filed.



**(Deepa Krishan)
Member (T)**



**(Ina Malhotra)
Member (J)**